

Co-Accused
List of co-accused attached Seperate Sheet (1)

Filing no. B.A./8112/2020
Javed AnsariV/s State of Jharkhand

Advocate's name:-Renu Bala

1. SJ/DB (S.J)
2. In Time
Limitation expired on..... X
3. Court Fee.. NR
4. Authentication Fee due on the copy
Trial Court Judgement Rs. X
Appellate Court Judgement Rs PAID
5. (a) Copy of trial court judgenent X
(b) Copy of appellate court judgement Yes
(c) Second Copy of petiton NA
(d) Receipt showing service on A.G. Yes
(e) Vak property stamped }
executed and accepted Yes
6. (a) Cause title Yes
(b) Provision of law Yes
7. Intimation regarding surrender of
Petitioner In Jail
8. Particulars as required by Rule 140(1)
ChapterXV Part (A) page no. 37 of the
J.H.C. Rules 2001.. Stated.
9. Others defects
 - (i) P.O. Of the petitioner is missing at vak.
 - (ii) Parental name & vill age name of the petitioner stated at page 1 & vak not tally.
 - (iii) Duly certified typed copy of handwritten part of annexure 1 may be filed.
 - (iv) Some text of page no appears to be faint hence fresh leagible copy or duly certified
T/c of same may be filled.
 - (v) Page no. 15 & vak may be tagged properly.